

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-734(PB)/2022

IN THE MATTER OF:

Punjab National Bank

.... Petitioner/Applicant

Vs.

Pelican Grand Motels Private Limited

.... Respondent

Order u/S. 7 of the Insolvency and Bankruptcy Code, 2016 (CIRP)

Order delivered on 08.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP : Adv. Aalok Jagga, Adv. Vibhu Aggarwal with Mr. Navneet Gupta, RP in person

ORDER

New IA-3319/2024

This is the 1st Progress Report filed by the Resolution Professional and the same is taken on record subject to just exceptions. Registry is hereby directed to put this report before the Bench at the time of final disposal.

IA-3319/2024 stands disposed of.

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)